

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1107

ANSWERED ON:11.12.2013

METRO AND MONORAIL PROJECTS

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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of proposals received by the Government for Metro and Monorail in the country so far and the estimated cost of each project, project and State-wise;
- (b) the details of proposals cleared and the funds sanctioned and released during the last three years and the current year, project and State-wise along with the criteria for funding;
- (c) the number of proposals still pending and the reasons for such pendency along with the time by which these pending proposals are likely to be cleared;
- (d) the current status of ongoing metro projects and the time by which these are likely to be completed, project and State-wise;
- (e) whether the Government proposes to establish a national level regulatory body/Metro Advisory Board to formulate and coordinate the development plan for metro projects; and
- (f) if so, the details thereof and the time by which it is likely to be made functional and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

(a): The details of the proposals received by the Central Government on Metro Rail Projects from various State Governments and estimated cost are given in Annexure-I. Central Government has received proposals of Monorail from Government of Tamil Nadu (GoTN) for Chennai city and from Government of Kerala (GoK) for Thiruvananthapuram and Kozhikode during the current year. GoTN has decided to implement Phase-I of Chennai Monorail Project of total length of 57.09 kilometers consisting of three corridors namely, Vandalur-Velachery, Poonamallee- Kathipara and Poonamallee-Vadapalani at an estimated total cost of Rs.7,687.03crore (excluding escalation, taxes and land costs) under Design, Build, Finance, Operation & Transfer (DBFOT) model and has not sought any funding from the Central Government. GoK has proposed to implement the following Monorail Projects on the model of Delhi Metro Rail Corporation:-

Name of the Monorail Project	Length in Km	Estimated cost# (Rs. in crore)
Thiruvananthapuram	22.537	3590
(from Technocity to Karamana)		
Kozhikode	14.2	1991
(from M.C. Hostel to Meenchanda)		
# including Central taxes.		

(b): The details of cleared Metro Rail proposals along with the funds sanctioned in Budget Estimates and released by the Central Government during the last three years and current year are given in Annexure-II. As per National Urban Transport Policy (NUTP), 2006, Central Government supports Mass Rapid Transport Systems (MRTS) projects including Metro Rail projects by way of Equity participation / Grant / Subordinate Debt subject to a ceiling of 20% of the total Capital cost of the project. The projects are taken up equity funding or viability gap funding depending upon the proposal received from the State Government.

(c): The details of pending Metro Rail proposals are given in Annexure-III. Metro/Monorail projects are considered in Government depending upon the proposals received from the State Government. However, consideration of the proposals and their sanction depends upon a number of parameters namely, the project justification, availability of resources and relative prioritization, etc. Central Government supports development of public transport in line with National Urban Transport Policy (NUTP), 2006 subject to availability of resources. As such no timeframe can be given for clearance for any particular public mass transit project. Taking up of public transport for development of a city is a continuous process.

(d): The details of ongoing Metro Rail projects and the time of completion, project and State-wise are given in Annexure-IV.

(e)&(f): A Working Group for drafting law on National Urban Transport Authority of India (NUTAI) has been set up and three meetings of this Working Group has been held till date. It is at a very preliminary stage presently.